

(2024) 07 AP CK 0026

Andhra Pradesh High Court - Amaravati

Case No: First Appeal No: 328 Of 2003

Arepalli Ratnam(Died).&11
Others And Others

APPELLANT

Vs

T Venkata Subba Rao Another
And Others

RESPONDENT

Date of Decision: July 20, 2024

Hon'ble Judges: Venuthurumalli Gopala Krishna Rao, J

Bench: Single Bench

Advocate: Raja Reddy Koneti, Nandigam Krishna Rao, P Prabhakar Rao, A Ramanarayana

Final Decision: Disposed Of

Judgement